

**WRITTEN ANSWERS TO  
QUESTIONS**

[Translation]

**Iron ore reserves at Bailadila mines**

\*328. SHRI MANKURAM SODHI: Will the Minister of STEEL AND MINES be pleased to state:

(a) the period upto which the iron ore reserves of Bailadila mines in Bastar district of Madhya Pradesh are likely to last;

(b) the quantity of iron ore extracted therefrom upto 31 March, 1990;

(c) whether Government propose to set up the seventh steel plant in Bastar district on the principles of locating production centres nearest to places where raw material is available;

(d) if so, the details thereof and if not the reasons therefor?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) The proved high grade (+ 65% iron content) iron ore reserves of Bailadila amount to about 650 million tonnes. With the increasing domestic consumption needs, they are expected to last for about 40 to 50 years.

(b) Approximately 134 million tonnes of iron ore have already been extracted till 31 March, 1990.

(c) and (d) There is at present no proposal to set up a Steel Plant in Bastar District. The decision on setting up an integrated steel plant is based on various considerations, such as availability of resources, raw material, market demand for finished product etc. Proximity to the location of raw material is only one of the factors, among the various factors to be considered.

[English]

**DRI and Income Tax Raids**

\*329. SHRI MADAN LAL KHURANA:

SHRI KANKAR MUNJARE:

Will the Minister of FINANCE be pleased to state:

(a) the number of raids conducted by the C.B.I., Income-tax and Directorate of Revenue Intelligence in the country during the last six months;

(b) the details of the persons/companies etc. raided; and

(c) the outcome thereof?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE):

(a) to (c) The data of raids conducted at the office/residence of persons/companies by the C.B.I., Income-tax and DRI and the outcome thereof during the last six months, is given below:

	No. of Searches conducted	Value of seizures made	
		(Rs. in crores)	
CBI	53	2.02	(Unaccounted immovable assets seized)
Income-tax	2211	74.65	(assets seized)
			114.05
D.R.I.	201	85.00	(Contraband goods seized)